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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 302/07/HDB/2017
NAME OF THE COMPANY	VBC Industries Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. K. Sajith	Counsel <del>9908011277</del>	9908011277	Sy Ajp

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>V. K. Sajith</del>			

**ORDER**

Heard Mr.V.K.Sajith, Learned Counsel for the Petitioner and None appeared for the Respondent.

Case is posted to 16.01.2018.

  
**Member (T)**

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**Member (J)**